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Government of India
Ministry of Finance
(Department of Revenue and Insurance)

.....
New Delhi, the 22nd May, 1969.

NOTIFICATION
INCOME-TAX

NO. 52 (F.NO.12/65/69-ITCC) : In pursuance of sub-clause (f) of clause (iii) of sub-section 3 of Section 194-A of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies the National Textile Corporation Ltd., Room No.283, Udyog Bhavan, New Delhi-11, for the purposes of the said sub-clause.



(R.D. Saxena)
Deputy Secretary to the Government of India

To
The Manager,
Government of India, Press,
New Delhi.

NO.52 (F.No.12/65/69-ITCC) :

Copy forwarded to:

1. All Commissioners of Income-tax.
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5. Bulletin Section (3 copies).
6. Guard File.
7. The National Textile Corporation Ltd., Room No.283
Udyog Bhavan, New Delhi-11.


Deputy Secretary to the Government of India